

Most Urgent
Out at Once

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURT : DELHI

No. _____/JOTP/Gaz./2018

Dated, Delhi the _____

To

The Director (Administration),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi.

**Sub: Induction Training of 48 newly recruited Officers of the
DJS at Delhi Judicial Academy.**

Respected Sir,

With reference to letter No. DJA/Acd./Induction Trg.(DJS)-XIII/1231/2018/7410 dated 17.11.18 on the above noted subject, I am directed to inform that since, Ms. Kaveri Baweja, ASJ-05, Central District, Tis Hazari Court, Delhi is on leave today i.e. 20.11.18 therefore, Sh. Vipul Sandwar, newly appointed Officer of DJS has been attached with Ms. Deepali Sharma, ASJ-01, Central, Tis Hazari Court, Delhi for 20.11.18 for practical training.

Yours faithfully,

20/11/18
Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi

No. 79587/JOTP/Gaz./2018

Dated, Delhi the _____

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Administrative Civil Judge (Central) Tis Hazari Court, Delhi.
3. The Administrative Officer (Judl.), Care-Taking Branch, Tis Hazari Court, Delhi.
4. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
5. The Website Committee, Tis Hazari Court, Delhi.

20/11/18
Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi